

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 923/2015

SECTION OF THE COMPANIES ACT: 391(2) & 394

In the matter of:

M/s. ANM Fincap Pvt. Ltd. & ors.

..... Petitioner

Order deliver on 12.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)	:	None appeared
For the Regional Director	:	Shri Manish Raj, Company Prosecutor
For official Liquidator	:	None Appeared

ORDER

OL report has been filed on 4.5.2017. RD report has yet not been filed.

Representative of RD requested for two weeks time to file their report.

Representative of RD is directed to file report of RD before next date of hearing.

List the matter on 27.7.2017.


(Shiv Ram Bairwa)
Registrar